

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Member Secretary,
U.P. State Legal Services Authority (UPSLSA),
3rd Floor, Jawahar Bhawan Annexe,
Lucknow-226001 (U.P.).**

No. 18/Admin.(Services)/2025 Dated: Allahabad: January 10, 2025

Subject: Regarding nomination of Secretaries of DLSAs for participation in One Day Sensitization Programme, scheduled to be held on 18th January, 2025 at JTRI, Lucknow.

Sir,

With reference to Authority's letter nos. 125/SLSA-04/2025 (Saran/Ri) dated 08.01.2025 and 132/SLSA-04/2025 (Saran/Ri) dated 09.01.2025, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate **all the Secretaries of DLSAs** of Uttar Pradesh for participation in the captioned One Day Sensitization Programme, scheduled to be held on 18th January, 2025 at JTRI, Lucknow.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

sd/-
(Surender Kumar)
Registrar (J) (Services)
"For Registrar General"

No. 18(i)/Admin.(Services)/2025 Dated: Allahabad: January 10, 2025

Copy forwarded to :

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information.
- 2.** The Director, JTRI, Lucknow for kind information and necessary action.
- 3.** All the District & Sessions Judges of U.P. with the request to kindly direct the **Secretary, DLSA** of their **respective** Judgeship to participate in the aforementioned Sensitization Programme, scheduled to be held on 18th January, 2025 at JTRI, Lucknow.

sd/-
(Satish Kumar Pushkar)
Deputy Registrar (Services)
"For Registrar General"